NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) k. Disanaina siam (for P. Thingaryan)
2. k. Aswini (for Vedavallikmas)

2. AVTIOF

FOR PETITONEM

f. Der ESHWART
for Ms. Shiraburant

Counsel for R1, R2; R6, R12, & to R-15

ORDER

Counsel for petitioner present. Counsel for R1, R2, R6, R12 to R15, counsel for R4 and counsel for R7 & R8 are present. No representation on behalf of R3, R5 and R9 to R11. Counsel for R4 and counsel for R7 & R8 have filed counters. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 14.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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